

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1246  
ANSWERED ON:01.12.2014  
TEMPLES UNDER ASI  
Kamaraaj Dr. K.

**Will the Minister of CULTURE be pleased to state:**

- (a) whether all the temples in the country are under the control of Archaeological Survey of India (ASI);
- (b) if so, the details thereof and if not, the list of temples under ASI, State-wise including Tamil Nadu;
- (c) the list of temples which have been renovated by ASI along with the expenditure incurred on renovation during the last three years;
- (d) the measures taken by the Government to develop tourist facilities at the pilgrimage centres; and
- (e) the steps taken by the Government to protect these temples/cultural monuments in the country?

**Answer**

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION (DR. MAHESH SHARMA)

(a) No, Madam.

(b)&(c) Information is being collected and will be laid on the table of the House.

(d) Basic facilities/amenities (e.g. drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signages, vehicle parking, cloak rooms, etc.) to the tourists visiting protected temples are regular activities which the Archaeological Survey of India undertakes, as per need and resources. Further, improvement and upgradation of these public amenities is a continuous process.

(e) The conservation and preservation of centrally protected temples is an ongoing process and presently all these are in a good state of preservation.